

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 365/252/ND/2018**

**In the matter of:**

M/s. Narhari Chemcials Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 30.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Sushil Kumar Chadha, CA
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Puneet Rai, St. Counsel with Mr. Manas Tripathi, Adv.

**ORDER**

Nobody appears for the appellant. The learned Deputy Registrar is present in compliance of the last order and has explained the details as submitted in their reply dated 06.08.2018 filed on 20.08.2018.

At the end of the Board, Mr. Sushil Kumar Chadha, CA appeared on behalf of the appellant. Posted for final arguments on **17.09.2018.**

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh